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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


**Co. Appeal No. 45/252/NCLT/AHM/2017**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017**

**Name of the Company:** Deepam Realtors Pvt. Ltd.  
(Deepak Kumar Kapoor)  
V/s.  
Registrar of Companies, Gwalior

**Section of the Companies Act:** Section 252 of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	CA. PRADEEP MUTREJA	AR	Petitioner	
2.				

**ORDER**

Learned PCS Mr. Pradeep Mutreja present for Appellant. None present for ROC.

Affidavit by appellant filed along with IT return and certificate of chartered accountant regarding bank accounts of the company.

Appellant not filed proof of service of notice on ROC.

Appellant is directed to serve notice of date of hearing on ROC and shall file proof of service.

List the matter on 22.12.2017.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 27th day of November, 2017.